

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-511

Appeal No.-07/252/ND/2023

IN THE MATTER OF:

Excellent Formulation Pvt. Ltd.

....Applicant

Vs.

ROC

.....Respondent

SECTION

U/s 252

Order delivered on 15.03.2023

CORAM:

**SHRI P.S.N PRASAD,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mr. Varun Jain

For the Respondent :

For the IT Deptt. : Mr. Puneet Rai, Mr. Nikhil Jain, Advs.

ORDER

Heard the submissions made by Ld. Counsel for the Appellant. RoC's report is not yet traceable on the e-portal of the Tribunal. Proxy counsel for the Income Tax Department is present and prayed for grant of additional time. Time prayed for is granted. List the matter on **03.05.2023**.

S/d-
(DR. BINOD KUMAR SINHA)
MEMBER (T)

S/d-
(P.S.N PRASAD)
MEMBER (J)